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(PART-I, SECTION-1)

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE
UDYOG BHAVAN, NEW DELHI-110011**

PUBLIC NOTICE No. 194 (RE-2008)/2004-09
NEW DELHI the 11 August, 2009

In exercise of powers conferred under Para 2.4 of the Foreign Trade Policy, 2004-09, the Director General of Foreign Trade hereby makes the following amendments in the Handbook of Procedures (Vol.1) (RE-2008):

The words ‘and discounts, if any’; appearing anywhere in Para 3.23.11 and modifications in ANF3C, 3D, 3E inserted vide Sr. No 1, 2(a)i & iii & (b)i & iii of Public Notice No. 151(RE-2008)/2004-09 dated 26.02.2009; is deleted from these references paragraphs and ANF headings.

This issues in public interest.

Sd/-
(R.S. Gujral)
Director General of Foreign Trade
and ex-officio Additional Secretary to the Govt. of India

(Issued from File No: 01/91/180/1694/AM09/PC-3)